

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir. The news item appeared in the British Journal 'New Scientist' in its issues dated 7th Feb., 1980 and 21st Feb., 1980.

(b) Under the provisions of the international Maritime Dangerous Goods Code, and legislations in the country such as Indian Ports Act and the Merchant Shipping Act, the Port Authorities are empowered to prevent shipment of toxic wastes into the country. The Indian Coast Guard authorities can also prevent dumping of toxic wastes in our territorial waters and coastal areas. In view of the news report, the concerned agencies are being cautioned to be vigilant in this respect.

Import of Paper

1792. **SHRI SHIV KUMAR SINGH THAKUR:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to import paper from various countries during the years 1980-81 and 1981-82;

(b) if so, the estimated cost and varieties of the paper to be imported and names of the countries from where it is being imported; and

(c) the steps proposed to be taken to save indigenous industries against the adverse effects thereon as a result of import of paper?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Yes, Sir. The imports would be of varieties required by printers, publishers and the general public. The extent of imports would be determined after taking into account domestic availability and price trends. Imports would be contracted for on the basis of the most competitive offers received, and the cost and source of imports can be known only after finalisation of such contracts.

(c) Import of paper is being planned with a view to meet the gap between demand and domestic availability. There is no likelihood that such imports would have any adverse effect on the indigenous paper industry.

Allotment of land at cheaper rates to Industrial units in Gujarat

1793. **SHRI AMARSINH V. RATHAWA:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that a number of Industrial units got allotment of land at a far cheaper prices, who otherwise would not have got these plots because they did not hold any approval from Central/State Government in Gujarat State; and

(b) if so, the number of such cases and reasons for allotment of land?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Information is being collected and will be laid on the Table of the House.

Setting up of allied Industries of Nepa Nagar Paper Mills

1794. **SHRI SHIV KUMAR SINGH THAKUR:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have recently approved the setting up of allied industries of Nepa Nagar paper mills in Madhya Pradesh;

(b) if so, the details of such industries; and

(c) the details of financial assistance to be provided by Government of India to such industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) The following schemes for setting up ancillary industries for the National Newsprint and Paper Mills, Nepa Nagar, have been selected by the undertaking in consultation with the